NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/187/ (IB)/2017

NAME OF THE PETITIONER(S)

: VENTUREAST PROACTIVE FUND LLC

NAME OF THE RESPONDENT(S)

: LATTICE BRIDGE INFOTECH PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

SURAJ C Coursel for Applicant Applicant

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ORDER

Counsel for the petitioner present. No representation on behalf of the Respondent. Counsel for the Petitioner is directed to inform the next date of hearing by sending communication to the Counsel for the Respondents. Put up on 20.11.2017 at 10.30 A.M.

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- sd-

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk